

(b) Yes, Sir.

(c) Government has prepared comprehensive plan for the planned development of Delhi. The Master Plan for Delhi Perspective 2001 has come into force with effect from 1.8.1990 and the Regional Plan-2001 for National Capital Region with effect from 23.1.1989.

Sewerage facilities in slums and unauthorised Colonies

3355. SHRI GEORGE FERNANDES: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether more than half the capital's population is living in slums and unauthorised colonies exist without any sewerage facilities at all; and

(b) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). A statement is attached.

The position regarding sewerage facilities in slums and unauthorised colonies is as under:

Unauthorised/Regularised Colonies

Out of 553 such colonies, sewerage facilities exist in 201 colonies. It has been planned to extend sewerage facilities in all the remaining 352 colonies by the end of the 8th Five Year Plan.

Resettlement Colonies

Out of 44 resettlement colonies, 17 colonies have functional sewerage system. Works are going on in 10 colonies which will be completed by the end of 1991-92. The

remaining 17 colonies will be covered during the 8th Five Year Plan from 1992 to 1997 progressively.

Urban Villages

Out of 108 villages, 90 villages have functional sewerage system. The remaining 28 will be covered during the 8th Five Year Plan.

Unauthorised/Non-regularised Colonies and J.J. Clusters

According to the present policy, it is not intended to extend sewerage system to 500 non-regularised colonies and 652 J.J. clusters.

Rural Villages

There are 212 rural villages where the drinking water availability is approximately 12 to 15 Gallons Per Capita per day. Unless this supply is increased to a minimum 30 Gallons per day, it is not technically feasible to instal sewerage facilities.

It has been planned to augment the water supply in the rural villages during the 8th Five Year Plan.

Expansion/Additional Creation of Capacity of Sewage Treatment

At present, the D.W.S. & S. D. U. have a capacity of 280 Million Gallons per Day (MGD) for treatment of sewage which will be increased to 499 MGD by the end of 8th Five Year Plan.

Price of colour positive film rolls

3356. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the PRIME MINISTER be pleased to state:

(a) the price charged by Hindustan Photo

Films (HPF) for cutting and slitting colour positive film rolls for film industry during the last three years;

(b) whether the private sector companies are prepared to do the same work at a much cheaper rate; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) The price charged by Hindustan Photo Films Ltd. (HPF) for cutting and Slitting the colour positive rolls for film industry during the last three years is an under:—

(Rs. /Sq. M.)

1988-89	6.06
1989-90	7.05
1990-91	7.20

(b) and (c) An Industrial Licence under the I (D & R) Act is now not required for slitting & confectioning of photosensitised material from imported jumbo rolls.

Achievement of National Laboratories under CSIR

3357. SHRISYED SHAHABUDDIN: Will the PRIME MINISTER be pleased to state:

(a) the major achievements of the various National Laboratories under the Council of Scientific and Industrial Research during 1990-91;

(b) the number of research papers published in scientific journals of national and international eminence during 1990-91;

(c) the number of patents during the year 1990-91;

(d) the number of industrial and technological processes developed by the CSIR and adopted by industry during the year 1990-92; and

(e) the total research force on the pay roll of the CSIR during 1990-91, grade-wise, from Research Assistants to Senior Scientists?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI-MATI. MARGARET ALVA): (a) Some of the major achievements of the CSIR National Laboratories during the year 1990-91 *inter alia*, include:—

i) development of a novel catalyst for a single step process for the production of ethylbenzene;

ii) development of a bimetallic reforming catalyst, now in commercial use;

iii) commercialization of technologies for production of cyanacrylate adhesives and Sodium Azide;

iv) marketing of Centchroman, a non steroidal female contraceptive;

v) development of optimum process parameters for production of aluminium alloy rivets used in aircraft manufacture;

vi) liquid nitrogen SQUID;

vii) drawing up of a detailed feasibility report on the Light Transport Aircraft, and

viii) basic research findings on super-conducting materials, photochemistry, plant viruses, cellular and molecular biology and neurobiology.

One of the remarkable features of these achievements has been the licensing of some